

Indian Fisheries Corporation

- *493. { Shri Yashpal Singh:
 Shri S. C. Samanta:
 Shri M. L. Dwivedi:
 Shri B. K. Das:
 Shri Subodh Hansda:
 Shri Ramachandra Ulaka:
 Shri N. R. Laskar:
 Shri Dhuleshwar Meena:
 Shrimati Savitri Nigam:
 Shri D. C. Sharma:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 315 on the 27th August, 1963 and state:

(a) whether Government have since received the report of the American firm in regard to the setting up of an Indian Fisheries Corporation; and

(b) if so, the nature of the terms of collaboration settled?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) and (b). A report containing the recommendations from the American firm was received on the 1st October, 1963. The terms of collaboration are still under discussion and it will be difficult to say anything about their nature until the terms are settled.

Chemicals

*494. Shri Shree Narayan Das: Will the Minister of Food and Agriculture be pleased to state:

(a) the overall position with regard to availability of chemicals, both indigenous and imported, for combating crop pests and diseases;

(b) whether it is a fact that their cost is beyond the reach of the average cultivator; and

(c) if so, efforts being made to bring down the cost?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) to (c). A statement is placed on the Table of the Sabha [Placed in Library. See No. LT-2066/63].

Freight Rates

- *495. { Shri P. C. Borooah:
 Shri Bhagwat Jha Azad:
 Shri Warlor:
 Shri Maheswar Naik:
 Shri Balkrishna Wasnik:
 Shri Sham Lal Saraf:
 Shri H. Siddananappa:
 Shri P. R. Chakraverti:
 Shri Sidheshwar Prasad:
 Shri D. D. Puri:
 Shri Vasudevan Nair:

Will the Minister of Transport be pleased to state:

(a) whether in view of the 12½ per cent increase in the Freight rates by the India-U.K. Continent Conference, Government have taken any decision to protect the interests of Indian trade; and

(b) if so, the nature of the decision taken?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): (a) and (b). The Conference has since reduced the freight increase from 12½ to 10 per cent. The question of providing due protection to sensitive export commodities is being pursued with the Conference. Government will no doubt take all such steps as might be necessary from time to time, to protect the legitimate interests of Indian Trade. As a long-term measure steps are being taken to develop our tramp fleet.

Income from Tourists

- *496. { Shri Subodh Hansda:
 Dr. P. N. Khan:
 Shri S. C. Samanta:
 Shri M. L. Dwivedi: